(b) According to the provisional finding of the Additional Commissioner of Railway Safety who held a statutory inquiry into the accident the derailment was brought about by the dynamo on the first coach falling on the track while the train was on the run. The resultant obstruction damaged the undergear of the coaches of the train, dislodged one of the vacuum chambers of the 5th coach, and caused the derailment of one of the pairs of wheels of the 5th coach.

Written Answers

(c) The detailed information in regard to the number of accidents that took place in November, 1968 would be available only by the middle of December, 1968. Also 'Section' is a vague term used in various contexts for the sake of convenience and presumably the reference is to the zonal railways. Accordingly a statement giving the total number of derailments that took place on the Indian Government Railways upto the end of October, 1968 alongwith the causes thereof is attached [See Appendix LXVI, Annexure No. 54]

## MINE-OWNERS IN MYSORE

- 729. SHRIMATI SARLA BHADAURIA: Will the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) the names of the mine-owners operating in Chikka Nai Kanahall taluk in Tumkur district and Hiryur, Hosadurga taluks in Chitradurga districts in Mysore State;
- (b) whether Government have recently received some complaints that some mine owners' were cheating the Government in the payment of royalty and other taxes; and
- (c) if so, wheher any enquiry has been made in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK): (a) to (c) The information has been called for from the State Government and will be laid on the Table of the House as soon as available.

LOANS TO INDUSTRIES IN U. P.

- 730. SHRIMATI SARLA BHADAU-RIA: Will the Minister of INDUS-TRIAL DEVELOPMENT AND COM-PANY AFFAIRS be pleased to state:
- (a) the number and names of firms and compaines to whom loans were given for industrial development in Uttar Pradesh during the years 1960 to 1968:
- (b) whether it is also a fact that some of the above firms which were given loans were bogus firms and they did not set up any industrial establishment; and
- (c) if so, the names of such firms and the action taken by Government against them?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED): (a) to (c): The information in respect of loans given by the Government of Uttar Pradesh out of Government funds is being collected and it will be laid on the Table of the House.

## IMMORAL TRAFFIC IN LOCO SHED QUARTERS

731. SHRIMATI VIMAL PUNJAB DESHMUKH: Will the Minister of RAILWAYS be pleased to state whether it is a fact that a rendezvous exists in the loco shed quarters at Sarai-Rohilla Delhi, indulging in immoral traffic in women?

THE MINISTER OF RATLWAYS (SHRI C. M. POONACHA): Information is being collected and will be laid on the Table of the Sabha.

## CLOSED TEXTILE MILLS

732. CHAUDHARY A. MOHAM-MAD:

## SARDAR RAM SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) the total number of textile mills which have been forced to close down their mills during the last six months; and